

**GOVERNMENT OF INDIA
MINISTRY OF AYURVEDA, YOGA & NATUROPATHY,
UNANI, SIDDHA AND HOMOEOPATHY
(AYUSH)**

**RAJYA SABHA
UNSTARRED QUESTION NO.1605
TO BE ANSWERED ON 9TH March, 2021**

PROMOTION OF HERBAL CULTIVATION IN THE COUNTRY

1605 SHRI PRABHAKAR REDDY VEMIREDDY:

Will the Minister of **AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY** be pleased to state:

- (a) the efforts being made to promote and push herbal cultivation in the country
- (b) whether Government has identified herbal hubs in the country and, if so, details thereof, State-wise
- (c) whether Government is planning to extend herbal cultivation to 10 lakh hectares in the coming two years with an investment of ₹4,000 crores under Atmanirbhar Bharat Package
- (d) if so, the details thereof, State-wise and
- (e) whether any special emphasis is being made on Seshachalam forest area in Chittoor district of Andhra Pradesh where there is huge potential for medicinal plants?

**ANSWER
THE MINISTER OF STATE (IC) OF THE MINISTRY OF YOUTH AFFAIRS AND
SPORTS AND ADDITIONAL CHARGE OF MINISTER OF STATE (IC) OF THE
MINISTRY OF AYURVEDA,
YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY
(SHRI KIREN RIJJU)**

(a): Ministry of AYUSH, Government of India is implementing Centrally Sponsored Scheme of National AYUSH Mission (NAM). Under 'Medicinal Plants' component of the NAM scheme supporting market driven cultivation of prioritized medicinal plants in identified cluster/zones with in selected districts of States and implemented in a mission mode. As per the scheme guidelines, the support is provided for:

- (i) Cultivation of prioritized medicinal plants on farmer's land.
- (ii) Establishment of nurseries with backward linkages for raising and supply of quality planting material.
- (iii) Post-harvest management with forward linkages.
- (iv) Primary processing, marketing infrastructure etc.

Under this scheme, subsidy @30%, 50% and 75% of cultivation cost of specific plant species is provided for cultivation of 140 medicinal plants.

National Medicinal plants Board, Ministry of AYUSH, Government of India is also implementing Central Sector Scheme on “Conservation, Development and Sustainable Management of Medicinal Plants” wherein following activities are supported:

- (i) *In-situ* conservation / *Ex-situ* conservation
- (ii) Livelihood linkages with Joint Forest Management Committees (JFMCs) / Panchayats / Van Panchayats / Biodiversity Management Committees (BMCs) / Self Help Groups (SHGs).
- (iii) IEC activities like Training / workshops / Seminars/ Conferences etc.
- (iv) Research & Development.
- (v) Promotion, marketing and trade of medicinal plants produce.

(b): Yes, Ministry of AYUSH is supporting cultivation of medicinal plants on farmer’s land throughout the country by providing subsidy for 140 medicinal plants @30%, 50% and 75% of cost of its cultivation, depending upon the status of availability and market demand as per operational guidelines of the Scheme. The Ministry of AYUSH has supported 56396 hectare area under cultivation of Medicinal Plants in National AYUSH Mission (NAM) scheme. The detail of area covered under cultivation of medicinal plant throughout the country from the F.Y 2015-16 to 2020-21 is given at Annexure.

(c) & (d): Yes, Ministry of Finance has announced Rs. 4000 crore package under Atma Nirbhar Bharat for Promotion of Herbal Cultivation. The Ministry of AYUSH has prepared a draft scheme namely “Pradhan Mantri VRIKSH AYUSH Yojana” for cultivation and marketing of medicinal plants which is yet to be approved from Cabinet.

(e): The scheme will be implemented throughout the country.

| Annexure | | | | | | | | |
|-------------------------------|-------------------------|---------|---------|---------|---------|---------|---------|-------|
| Cultivation (Area in hectare) | | | | | | | | |
| S. No. | Name of the States/ UTs | 2015-16 | 2016-17 | 2017-18 | 2018-19 | 2019-20 | 2020-21 | Total |
| 1 | Andhra Pradesh | 447 | 1513 | 897 | 508 | 1338 | 0 | 4703 |
| 2 | Arunachal Pradesh | 0 | 142 | 71 | 9 | 44 | 98 | 364 |
| 3 | Assam | 0 | 261 | 225 | 138 | 0 | 0 | 624 |
| 4 | Bihar | 0 | 0 | 0 | 0 | 175 | 0 | 175 |
| 5 | Chhattisgarh | 0 | 220 | 72 | 108 | 0 | 0 | 400 |
| 6 | Goa | 0 | 23 | 30 | 30 | 30 | 0 | 113 |
| 7 | Gujarat | 141 | 192 | 85 | 518 | 0 | 0 | 936 |
| 8 | Haryana | 175 | 245 | 0 | 0 | 0 | 0 | 420 |
| 9 | Himachal Pradesh | 39 | 120 | 7 | 0 | 70 | 0 | 236 |
| 10 | Jammu & Kashmir | 9 | 34 | 21 | 24 | 28 | 25 | 141 |
| 11 | Jharkhand | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 12 | Karnataka | 317 | 706 | 769 | 469 | 353 | 1100 | 3714 |
| 13 | Kerala | 258 | 535 | 699 | 397 | 0 | 330 | 2219 |
| 14 | Madhya Pradesh | 1681 | 2518 | 2030 | 1262 | 790 | 4270 | 12551 |
| 15 | Maharashtra | 327 | 0 | 444 | 0 | 520 | 0 | 1290 |
| 16 | Manipur | 142 | 242 | 142 | 60 | 30 | 0 | 616 |
| 17 | Meghalaya | 0 | 48 | 22 | 0 | 108 | 0 | 178 |
| 18 | Mizoram | 59 | 27 | 65 | 187 | 6 | 29 | 373 |
| 19 | Nagaland | 51 | 138 | 250 | 103 | 0 | 210 | 752 |
| 20 | Orissa | 0 | 489 | 0 | 378 | 0 | 0 | 867 |
| 21 | Puducherry | 0 | 43 | 0 | 2 | 5 | 0 | 50 |
| 22 | Punjab | 0 | 242 | 0 | 16 | 340 | 0 | 598 |
| 23 | Rajasthan | 330 | 1163 | 1341 | 519 | 760 | 0 | 4113 |
| 24 | Sikkim | 63 | 32 | 84 | 0 | 0 | 58 | 237 |
| 25 | Tamil Nadu | 633 | 960 | 673 | 765 | 900 | 0 | 3931 |
| 26 | Telangana | 345 | 294 | 457 | 237 | 341 | 0 | 1674 |
| 27 | Tripura | 45 | 0 | 0 | 211 | 0 | 0 | 256 |
| 28 | Uttarakhand | 153 | 148 | 183 | 110 | 208 | 0 | 802 |
| 29 | Uttar Pradesh | 3188 | 1898 | 1345 | 3633 | 0 | 2236 | 12300 |
| 30 | West Bengal | 107 | 230 | 417 | 261 | 748 | 0 | 1764 |
| GRAND TOTAL | | 8510 | 12462 | 10329 | 9945 | 6794 | 8356 | 56396 |